

Medical Adviser to the Indian High Commission for India in the U. K., to meet the Indian doctors and also to visit one or two hospitals there.

(c) The expenditure incurred in Indian currency on the air travel of the members of the Delegation is Rs. 24,916/- approximately. The details of the foreign exchange expenditure incurred on hotel accommodation, daily allowance, entertainment etc. in respect of the Indian Delegation have not been received from the Indian Foreign Missions concerned.

(d) India is a member of the World Health Organisation and in accordance with the Constitution of the World Health Organisation, a delegation is sent each year to participate in World Health Assembly meeting. The delegation participated in the general discussions held in the World Health Assembly, a supreme organ of the World Health Organisation. The probable aid that would be forthcoming to India from the World Health Organisation for its various operating Health Programmes is estimated to be \$ 623847 in 1971 and \$ 698302 in 1972.

### नकली औषधियों का उत्पादन करने वाली कम्पनियां

3249. श्री रामावतार शास्त्री: क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ समय पूर्व विभिन्न राज्यों में नकली औषधियों का उत्पादन करने वाली अनेक कम्पनियों का पता लगा था ;

(ख) यदि हां, तो राज्यवार उनकी सूची क्या है ;

(ग) उक्त कम्पनियों को लाइसेंस किस प्रकार से प्राप्त हुए ; और

(घ) इस प्रकार की कम्पनियों की संख्या को बढ़ने से रोकने हेतु सरकार ने क्या कार्यवाही की है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में राज्य मंत्री (श्री बी० पी० चट्टोपाध्याय): (क) से (ग). सूचना एकत्र की जा रही है और यथासमय समा पटल पर रख दी जायेगी ।

### Permission to Cover Barsati to Allottees of D.D.A. Flats in Naraina, Delhi

3250. SHRI GOTKINDE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the allottees of Delhi Development Authority, Naraina, Delhi requested the D.D.A. to allow them to cover the room on the terrace;

(b) if so, whether the Delhi Development Authority have since taken a decision to permit the allottees to cover the barsati on grounds of security; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) and (c). Not yet. The Authority is expected to take a decision soon.

### Allottees of D. D. A. Flats in Naraina in Delhi

3251. SHRI GOTKINDE: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4416 on the 14th December, 1970 regarding allottees of D.D.A. flats in Naraina Residential Scheme in Delhi and state:

(a) whether Delhi Development Authority have since reconsidered the matter; and

(b) if so, the decision taken by them?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) It has been decided that interest free period of 5 months as allowed in the case of allottees of Delhi Development Authority flats in the second lot in Naraina may also be allowed in the case of allottees of first lot of houses released in December, 1968.

### Increase in House Rents in Delhi

3252. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the rents of houses in all the localities in Delhi have abnormally increased;